

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 77/99

Friday, this the 29th day of January, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

J.V. Rajan,
S/o. Jeevaretnam,
Peon, National Sample Survey Organisation,
Department of Statistics, Ministry of Planning,
Sub-Regional Office, Trichur,
Permanent Address: Das Mandiram,
Ennavila, Kakkavila Post,
Trivandrum.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The Secretary to Government of India,
Ministry of Defence, New Delhi.
2. The Secretary to Government of India,
Ministry of Planning and Programme Implementation,
Department of Statistics, Sansad Marg,
New Delhi - 110 001.
3. The Director General,
National Sample Survey Organisation,
(Field Operations Division), C-Block,
3rd Floor, Pushpa Bhavan,
Madangiri Road, New Delhi - 62.
4. The Joint Director,
National Sample Survey Organisation,
(Field Operations Division), Kendriya Sadan,
Koramangala, Bangalore.
5. The Deputy Director,
National Sample Survey Organisation,
(Field Operations Division), C.G.O. Complex,
Poonkulam, Vellayani P.O., Trivandrum.

...Respondents

By Advocate Mr. R. Madanan Pillai, ACGSC

The application having been heard on 29.1.99, the
Tribunal on the same day delivered the following:

ORDER

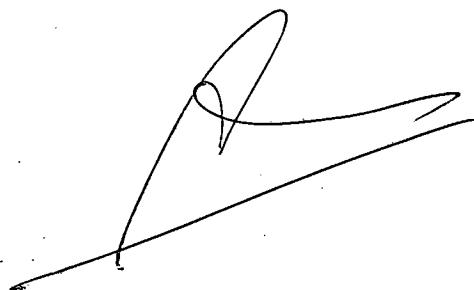
The learned counsel appearing for the applicant submitted
that leave may be granted to withdraw this O.A. without prejudice

to approach the appropriate authority.

2. Leave granted. The applicant is permitted to approach the appropriate authority, if so advised.

3. O.A. is disposed of as above. No costs.

Dated the 29th day of January, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

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